

(b) if so, whether any action has been taken on the said representation and, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). According to the information received from the Government of West Bengal, no 23rd April, 1971, Shri B. K. Das Chaudhury, M. P., Shri Sunil Kar, a former M. L. A., Shri Arun Bhattacharjee and others met the Inspector General of Police at Cooch-Bihar and made several allegations against local Police Officers of Cooch-Bihar in regard to the investigations in specific criminal cases. The Inspector General of Police inquired into the allegations and found that the investigations were made according to the law. The law and order situation in Cooch-Bihar is under control. Facts are being ascertained from the Government of West Bengal in regard to the measures suggested for improving the law and order situation.

Prices of Newspapers

7677. SHRI B. K. DASCHOWDHURY: Will the Minister of INFORMATION & BROADCASTING be pleased to state :

(a) whether Government have any proposal to consider circulation, the news content, advertisement and pages of standard size of all daily newspapers published in our country in order to fix prices of newspapers ;

(b) whether the prices of daily newspapers in our country is not on the basis of pages and other contents ; and

(c) if so, when Government are likely to come to a decision in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (c). Government has been advised that the introduction of the Daily Newspaper (Price and Page) Order would require an amendment of the Constitution. For the present, therefore, Government is considering certain other measures to broad-base *inter alia* the ownership and management of newspapers.

(b) Yes, Sir. The prices of our Daily Newspapers are not related to the pages and other contents,

Refund of Security Deposit by Delhi Telephones

7678. SHRI D. N. MAHATA : SHRI SHEOPUJAN SHASTRI:

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the usual time-lag in Delhi Telephones between receipt of an application for refund of deposit and the actual return ; and

(b) whether in spite of submission of all required documents, the Maharashtra Papers Ltd., (New Delhi Correspondent) has not been returned the balance of security deposit even after one year ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) One to three months after receipt of application and the requisite documents. In disputed cases, the time lag is longer.

(b) No. The party has not so far submitted the documents called for on 6-10-70.

Working of Electronics Commission

7679. SHRI D. N. MAHATA : Will the PRIME MINISTER be pleased to state :

(a) since its inception, how many meetings of the Electronics Commission have taken place ; and

(b) whether the Electronics Commission is working independently of the Atomic Energy Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Since February 1971, when it was set up, the Electronics Commission has met four times.

(b) Yes, Sir.

Action against Persons for Ignoring Instructions Regarding Black-out Exercise

7680. SHRI M. M. JOSEPH : SHRI BHOGENDRA JHA : SHRI DEVINDER SINGH GARCHA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any action has been taken against the persons and institutions which